GOVERNMENT OF INDIA MINISTRY OF COOPERATION

RAJYA SABHA UNSTARRED QUESTION NO. 3842

TO BE ANSWERED ON 06/04/2022

CO-OPERATIVES FOR PRODUCTION AND SALE OF MILK AND RELATED PRODUCTS

3842. SHRI SAMBHAJI CHHATRAPATI:

Will the Minister of COOPERATION be pleased to state:

- (a) whether Government has taken any initiative to encourage co-operatives for production of milk, other milk products, cattle fodder, etc. in all the States on the lines of Gujarat to ensure additional income for the farmers;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

ANSWER

MINISTER OF COOPERATION

(SHRI AMIT SHAH)

(a) to (c): The Department of Animal Husbandry and Dairying is implementing the following dairy development schemes to supplement the efforts of the States for strengthening/creation of dairy infrastructure for quality milk procurement, processing and marketing to benefit farmer-members of dairy cooperatives, milk producer companies etc. across the country:

(1) National Programme for Dairy Development (NPDD)

The Component 'A' of NPDD focuses on creating/strengthening of infrastructure for quality milk testing equipment as well as primary chilling facilities for State Cooperative Dairy Federations/ District Cooperative Milk Producers' Union/SHGs/Milk Producer Companies/Farmer Producer Organizations.

The Component 'B' of the NPDD scheme "Dairying through Cooperatives" has the aim to increase sale of milk and dairy products by increasing farmer's access to organized market, upgrading dairy processing facilities and marketing infrastructure and enhancing the capacity of producer owned institutions, thereby contributing to increase in return to milk producers in the project area.

(2) Dairy Processing and Infrastructure Development Fund (DIDF)

The objectives of the DIDF are creation/strengthening of Milk Processing, Value addition & chilling facilities for Dairy Co-operatives, Multi State Dairy Cooperatives, Milk Producer Companies (MPC), NDDBs subsidiaries, Self Help Groups (SHGs) and Farmer Producer Organisations (FPOs) registered under State Cooperative and Companies Act.
